

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD  
ABSTRACT**

**PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERED.**

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**ROC.NO.5731/2013-B.SPL.**

**NOTIFICATION NO.1199-B.SPL.**

**DATED:13.09.2013  
READ**

1. G.O.Ms.No.5, Home (Courts.C) Department dated 24.01.2013 read with G.O.Ms.No.6, Home (Courts.C) Department dated 01.02.2013.
2. High Court's Proceedings Roc.No.939/2013-B.Spl., dated 13.03.2013.
3. Letter Roc.No.272/2013/APJA-Sec'bad, dated 31.08.2013 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. High Court's Notificatioin No.1055-B.Spl., dated 31.07.2013 (Maternity Leave of Smt. K.Asha Rani)
5. High Court's Notificatioin No.1114-B.Spl., dated 16.08.2013 (Maternity Leave of Smt. G.Premalatha)
6. High Court's Notificatioin No.1123-B.Spl., dated 20.08.2013 (Maternity Leave of Smt. Ch.Ashalatha)
7. High Court's Proceedings Roc.No.623/2011-Vigilance Cell, dated 03.09.2013.

**The High Court is pleased to Order the following Transfers and Postings:-**

**I**

Sri N.Ramesh Naidu, formerly IV Addl. Junior Civil Judge, Rajahmundry, East Godavari District, who has been reinstated into service by revocation of his suspension in the High Court's Proceedings 7<sup>th</sup> read above, is posted as Junior Civil Judge, Madugula, Visakhapatnam District (post kept vacant)

Sri N.Ramesh Naidu, will immediately proceed to his new station and shall take charge of his post from Addll. Junior Civil Judge, Chodavaram.

**II**

1. Sri K.Motilal, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Punganur, Chittoor District, VICE Sri P.Vasu, transferred.

2. On relief, Sri P.Vasu, Addl. Junior Civil Judge, Punganur, Chittoor District, is transferred and posted Prl. Junior Civil Judge, Punganur, Chittoor District (post kept vacant)

- i) Sri K.Motilal, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Sri P.Vasu.

- ii) Sri P.Vasu, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Punganur, which post he is holding full additional charge.

### III

Sri T.Kanhya Lal, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Luxettipet, Adilabad District (post kept vacant)

Sri T.Kanhya Lal, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Utnoor.

### IV

1. Ms. M.Jayamma, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Chilakaluripet, Guntur District, VICE Sri J.V.V.Satyanarayana Murthy, transferred.

2. On relief, Sri J.V.V.Satyanarayana Murthy, Addl. Junior Civil Judge, Chilakaluripet, Guntur District is transferred and posted Prl. Junior Civil Judge, Chilakaluripet, Guntur District (post kept vacant).

- i) Ms. M.Jayamma, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri J.V.V.Satyanarayana Murthy.
- ii) Sri J.V.V.Satyanarayana Murthy, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Chilakaluripet, which post he is holding full additional charge.

### V

Ms. M.S.Bharathi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Kadapa (post kept vacant)

Ms. M.S.Bharathi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from I Addl. Junior Civil Judge, Kadapa.

**VI**

Smt. Mohd. Ishrath Fathima, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as I Addl. Junior Civil Judge, Gurazala, Guntur District (post kept vacant)

Smt. Mohd. Ishrath Fathima, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Prl. Junior Civil Judge, Gurazala.

**VII**

Sri S.Vasudev, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Tamballapalli, Chittoor District (post kept vacant)

Sri S.Vasudev, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Madanapalle.

**VIII**

Smt. G.Sabitha, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Kodangal, Mahabubnagar District.

Smt. G.Sabitha, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.

**IX**

Ms. D.Srivani, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Anantapur (post kept vacant)

Ms. D.Srivani, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Prl. Junior Civil Judge, Anantapur.

**X**

1. Ms. Usha Kiran Kshatri, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Bobbili, Vizianagaram District VICE Smt. K.Vijaya Kalyani, transferred.

2. On relief, Smt. K.Vijaya Kalyani, Addl. Junior Civil Judge, Bobbili, Vizianagaram District, is transferred and posted Prl. Junior Civil Judge, Bobbili, Vizianagaram District (post kept vacant)

- i) Ms. Usaha Kiran, Kshatri, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Smt. K.Vijaya Kalyani.
- ii) Smt. K.Vijaya Kalyani, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Bobbili, which post she is holding full additional charge.

**XI**

Ms. M.Anjani Priyadarshini, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Proddatur, Kadapa District (post kept vacant)

Ms. M.Anjani Priyadarshini, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from I Addl. Junior Civil Judge, Proddatur.

**XII**

Sri R.Raj Kumar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Special Judicial Magistrate of First Class, Excise Court, Adilabad (post kept vacant)

Sri R.Raj Kumar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Adilabad.

**XIII**

Sri Mohd. Abdul Jaleel, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District (post kept vacant)

Sri Mohd. Adbul Jaleel, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Rent Controller-cum-IV Addl. Junior Civil Judge, Visakhapatnam.

**XIV**

Sri M.Arjun, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge-cum-Judicial Magistrate of First Class, Special Mobile Court, Mulug, Warangal District (post kept vacant)

Sri M.Arjun, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Mulug.

**XV**

1. Ms. V.Veera Naga Venkata Lakshmi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District VICE Sri S.Damodar Rao, transferred.

2. On relief, Sri S.Damodar Rao, Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District is transferred and posted Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District (post kept vacant)

- i) Ms. V.Veera Naga Venkata Lakshmi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri S.Damodar Rao.
- ii) Sri S.Damodar Rao, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Chodavaram, which post he is holding full additional charge.

**XVI**

Ms. V.Bhavani, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Mummidivaram, East Godavari District VICE Sri M.Venkataramana, who has been deputed as Faculty Member (Law) A.P. Police Academy, Hyderabad, vide High Court's Proceedings Roc.No.5573/2013-B.Spl., dated 13.09.2013.

Ms. V.Bhavani, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Addl. Junior Civil Judge, Amalapuram/Sri M.Venkata Ramana as the case may be.

**XVII**

Sri J.Hanumantha Rao, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class for Railways, Khazipet, Warangal District (post kept vacant)

Sri J.Hanumantha Rao, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from V Addl. Junior Civil Judge, Warangal.

**XVIII**

Sri K.Dasaradha Ramaiah, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Narayanpet, Mahabubnagar District (post kept vacant)

Sri K.Dasaradha Ramaiah, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Atmakur.

**XIX**

Sri G.Ramakrishna, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Ramachandrapuram, East Godavari District (post kept vacant)

Sri G.Ramakrishna, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Ramachandrapuram.

**XX**

Ms. Pramila Jain, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Warangal (post kept vacant)

Ms. Pramila Jain, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from IV Addl. Junior Civil Judge, Warangal.

**XXI**

Ms. P.Pradeepa, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Kottur, Srikakulam District (post kept vacant)

Ms. P.Pradeepa, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Junior Civil Judge, Pathapatnam.

**XXII**

Ms. C.M.Rajyalakshmi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Jangaon, Warangal District (post kept vacant)

Ms. C.M.Rajyalakshmi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Prl. Junior Civil Judge, Jangaon.

**XXIII**

Sri M.Pavan Kumar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Puttur, Chittoor District (post kept vacant)

Sri M.Pavan Kumar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Puttur.

**XXIV**

Ms. P.Sai Sudha, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Srikakulam (post kept vacant).

Ms. P.Sai Sudha, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Srikakulam.

**XXV**

Sri N. Srikanth Babu Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as XXII Assistant Judge, City Civil Court, Hyderabad (post kept vacant)

Sri N.Srikanth Babu, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from XXI Assistant Judge, City Civil Court, Hyderabad.

**XXVI**

Sri A. Radha Krishna Murthy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Miryalaguda, Nalgonda District (post kept vacant).

Sri A.Radha Krishna Murthy, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Miryalguda.

**XXVII**

Sri P.S.V.B. Krishna Sai Teja, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Parvathipuram, Vizianagaram District (post kept vacant).

Sri P.S.V.B.Krishna Sai Teja, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Parvathipuram.



**XXVIII**

Sri Pattan Shiyaz Khan, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Tiruvur, Krishna District (post kept vacant).

Sri Pattan Shiyaz Khan, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Tiruvur.

**XXIX**

Sri K.Hari Babu, trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Araku, Visakhapatnam District (post kept vacant).

Sri K.Hari Babu, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Addl. Junior Civil Judge, Chodavaram.

**XXX**

Ms. Faizunnisa Shaik, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Venkatagiri, Nellore District (post kept vacant).

Ms. Faizunnisa Shaik, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Prl. Junior Civil Judge, Gudur.

**XXXI**

Ms. N. Anitha Reddy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Narayankhed, Medak District (post kept vacant)

Ms. N.Anitha Reddy, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Junior Civil Judge, Jogipet.

**XXXII**

Smt. V.Pallavi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Narsaraopet, Guntur District (post kept vacant).

Smt. V.Pallavi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from I Addl. Junior Civil Judge, Narsaraopet.

**XXXIII**

Ms. A.R. Vilasita, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Special Judicial Magistrate of First Class, Excise Court, Warangal (post kept vacant).

Ms. A.R.Vilasita, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from V Addl. Junior Civil Judge, Warangal.

**XXXIV**

1. Ms. S. Varalakshmi, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Narsapur, West Godavari District VICE Smt. K. Aruna, transferred.

2. On relief, Smt. K. Aruna, Addl. Junior Civil Judge, Narsapur, West Godavari District is transferred and posted as Prl. Junior Civil Judge, Narsapur, West Godavari District (post kept vacant).

- i) Ms. S.Varalakshmi, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Smt. K.Aruna.
- ii) Smt. K.Aruna, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Narsapur, which post she is holding full additional charge.

**XXXV**

Smt. K. Saradamba, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Amudalavalasa, Srikakulam District (post kept vacant).

Smt. K.Saradamaba, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Srikakulam.

**XXXVI**

1. Smt. P. Chaitanya, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Srikalahasthi VICE Sri Yalamarathi Srinivasa Rao, transferred

2. On relief, Sri Yalamarathi Srinivasa Rao, Addl. Junior Civil Judge, Srikalahasthi is transferred and posted as Prl. Junior Civil Judge, Srikalahasthi, Chittoor District (post kept vacant).

- i) Smt. P.Chaitanya, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri Yalamarathi Srinivasa Rao.
- ii) Sri Yalamarathi Srinivasa, on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Srikalahasthi.

**XXXVII**

Sri D.V.R. Tejo Karthik, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Kollapur, Mahabubnagar District.

Sri D.V.R.Tejo Karthik, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Achampet.

**XXXVIII**

Sri M. Jacob, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as II Addl. Junior Civil Judge, Gurazala, Guntur District (post kept vacant)

Sri M.Jacob, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Gurazala.

**XXXIX**

Smt. Y.J.Padma Sree, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Special Mobile Court, Nellore (post kept vacant)

Smt. Y.J.Padma Sree, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Judicial Magistrate of First Class for Railways, Nellore.

**XL**

1. Smt. N. Radhika, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Bhongir, Nalgonda District VICE Smt. Surampudi Sridevi transferred.

2. On relief, Smt. Surampudi Sridevi, Addl. Junior Civil Judge, Bhongir, Nalgonda District is transferred and posted as Junior Civil Judge, Narsampet, Warangal District VICE Smt. Ch. Ashalatha, who was granted Maternity Leave for 180 days from 12.08.2013 to 07.02.2014 in the High Court's Notification No. 1123/B.Spl., dated.20.08.2013.

3. Smt. Ch. Ashalatha, Junior Civil Judge, Narsampet, Warangal District, who has been granted Maternity Leave for 180 days from 12.08.2013 to 07.02.2014, shall await order of her posting.

- i) Smt. N.Radhika, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Smt. S.Sree Devi.
- ii) Smt. S.Sree Devi, on relief by her successor, will proceed to her new station and shall take charge of her post from Addl. Junior Civil Judge, Mahabubabad.
- iii) This cancel the reposting of Smt. Ch.Ashalatha, as Junior Civil Judge, Narsampet, Warangal District as ordered in the High Court's Notification No.1123-B.Spl., dated 20.08.2013.

**XLI**

Sri J. Syam Kumar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Cheepurupalli, Vizianagaram District (post kept vacant).

Sri J.Syam Kumar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Addl. Junior Civil Judge, Vizianagaram.

**XLII**

1. Sri V. Audhinarayana, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Kadiri, Anantapur District VICE Miss. S. Thangamani transferred.

2. On relief, Miss. S. Thangamani, Addl. Junior Civil Judge, Kadiri, Anantapur District is transferred and posted as Prl. Junior Civil Judge, Kadiri, Anantapur District VICE Kum. A. Sai Kumari transferred.

3. Kum. A. Sai Kumari, Prl. Junior Civil Judge, Kadiri, is transferred and posted as Junior Civil Judge, Uravakonda, Anantapur District (post kept vacant)

- i) Sri V. Audhinarayana, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Miss. S.Thangamani.
- ii) Ms. S.Thangamani, on relief by her successor, will regularly assume charge as Prl. Junior Civil Judge, Kadiri, which post she is holding full additional charge.
- iii) Kum. A.Sai Kumari, will immediately handover charge of her post to the Addl. Junior Civil Judge,, Kadiri, and proceed to her new station. She shall take charge of her post from Special Judicial Magistrate of First Class, Excise Court, Anantapur.

**XLIII**

1. Ms. B. Gayatri, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Rayachoti, Kadapa District VICE Shaik Baba Fakruddin transferred.

2. On relief Sri Shaik Baba Fakruddin, Addl. Junior Civil Judge, Rayachoti, Kadapa District is transferred and posted Prl. Junior Civil Judge, Rayachoti, Kadapa District (post kept vacant).

- i) Ms. B.Gayathri, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Sri Shaik Baba Fakruddin.
- ii) Sri Shaik Baba Fakruddin on relief by his successor, will regularly assume charge as Prl. Junior Civil Judge, Rayachoti, which post he is holding full additional charge.

#### XLIV

Sri A. Kumara Swamy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Manthani, Karimnagar District (post kept vacant)

Sri A.Kumara Swamy, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani.

#### XLV

1. Ms. D. Sony, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Mangalagiri, Guntur District VICE Mary Sara Danamma transferred.

2. On relief, Smt. B.Mary Sara Danamma, Addl. Junior Civil Judge, Mangalagiri, Guntur District is transferred and posted as Junior Civil Judge, Adilabad VICE Smt. G. Premalatha, who was granted Maternity Leave for 180 days from 21.08.2013 to 16.02.2014 in the High Court's Notification No.1114-B.Spl., dated 16.08.2013.

3. Smt. G. Premalatha, Junior Civil Judge, Adilabad, who has been granted Maternity Leave for 180 days from 21.08.2013 to 16.02.2014, shall await order of her posting.

- i) Ms. D.Sony, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Smt. B.Mary Sara Danamma.
- ii) Smt. B.Mary Sara Danamma, on relief by her successor, will proceed to her new station and shall charge of her post from Prl. Junior Civil Judge, Boath.

- iii) This cancels the reposting of Smt. G.Premalatha, as Junior Civil Judge, Adilabad, as ordered in the High Court's Notification No.1114-B.Spl., dated 16.08.2013.

**XLVI**

Sri B. Sujay, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Manuguru, Khammam District.

Sri B.Sujay, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Judicial Magistrate of First Class, Bhadrachalam.

**XLVII**

Smt. K.Asha Rani, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and while undergoing Basic Training at Andhra Pradesh Judicial Academy, Secunderabad, she was granted Maternity Leave for 180 days from 08.07.2013 to 03.01.2014, is posted as Judicial Magistrate of First Class, Kurupam, Vizianagaram District (post kept vacant).

Smt. K.Asha Rani, after expiry of her maternity leave will proceed to her station and shall take charge of her post from Prl. Junior Civil Judge, Parvathipuram.

**XLVIII**

Ms. B. Deepti, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge-cum-Special Mobile Court, Nagarkurnool (post kept vacant).

Ms. B.Deepti, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Junior Civil Judge, Nagarkurnool.

**XLIX**

Ms. Areefa Shaik, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District (post kept vacant).

Ms. Areefa Shaik, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Prl. Junior Civil Judge, Narsipatnam.

**L**

Ms. N.Lavanya, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Special Judicial Magistrate of First Class, Excise Court, Kadapa (post kept vacant).

Ms. N.Lavanya, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from II Addl. Junior Civil Judge, Kadapa.

**LI**

Sri P. Nageswara Rao, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Paderu, Visakhapatnam District (post kept vacant)

Sri P.Nageswara Rao, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Chodavaram.

**LII**

Sri P. Tirumala Rao, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Excise Court, Eluru, West Godavari District (post kept vacant).

Sri P.Tirumala Rao, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Judicial Magistrate of First Class, Special Mobile Court, Eluru.

**LIII**

Smt. S. Venkata Kavitha, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Piler, Chittoor District (post kept vacant).

Smt. S.Venkata Kavitha, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Junior Civil Judge, Vayalpadu.



**LIV**

Sri B.Devendra Reddy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Madakasira, Anantapur District (post kept vacant).

Sri B.Devendra Reddy, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Penukonda.

**LV**

Smt. C.Haritha, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Railwaykodur, Kadapa District (post kept vacant)

Smt. C.Haritha, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from Junior Civil Judge, Rajampet.

**LVI**

Smt. M. Sudha Rani, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as VI Addl. Junior Civil Judge, Visakhapatnam (post kept vacant)

Smt. M.Sudha Rani, after completion of her basic training, will immediately proceed to her station and shall take charge of her post from V Addl. Junior Civil Judge, Visakhapatnam.

**LVII**

Sri C. Suresh, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Rampachodavaram, East Godavari District (post kept vacant).

Sri C.Suresh, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Judicial Magistrate of First Class, Addateegala.

**LVIII**

Sri V.Gowri Sankara Rao, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Salur, Vizianagaram District (post kept vacant).

Sri V.Gowri Sankar Rao, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Addl. Junior Civil Judge, Bobbili.

**LVIX**

Sri P.Purushotham Rao, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class,, Chintalapudi, West Godavari District (post kept vacant).

Sri P.Purushaotham Rao, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from II Addl. Junior Civil Judge, Eluru.

**LX**

Sri Syed Ziyauddin, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Judicial Magistrate of First Class, Chintapalli, Visakhapatnam District (post kept vacant)

Sri Syed Ziyauddin, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Addl. Junior Civil Judge, Narsipatnam.

**LXI**

Sri Ch.V.Ramakrishna, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Atmakur, Kurnool District (post kept vacant).

Sri Ch.V.Ramakrishna, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Nandikotkur.

**LXII**

Sri C. Ramana Reddy, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as Junior Civil Judge, Nandalur, Kadapa District (post kept vacant)

Sri C.Ramana Reddy, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Junior Civil Judge, Rajampet.

**LXIII**

Sri G.Prabhakar, Trainee Junior Civil Judge, who has been appointed as Junior Civil Judge in the G.O. 1<sup>st</sup> read above, and who is undergoing six Months Basic Training from 18.03.2013 to 17.09.2013 at Andhra Pradesh Judicial Academy, Secunderabad and on completion of the said training is posted as I Addl. Junior Civil Judge, Tenali, Guntur District (post kept vacant).

Sri G.Prabhakar, after completion of his basic training, will immediately proceed to his station and shall take charge of his post from Prl. Junior Civil Judge, Tenali.

**NOTE:1 The Trainee Junior Civil Judges on completion of their six months Basic training at A.P.Judicial Academy, Secunderabad by 17.09.2013 are entitled only actual journey time from Hyderabad to the places of their posting to take charge of their respective posts.**

2. The Trainee Junior Civil Judges are directed to take copy of posting order along with them to take charge of their post from the concerned.
3. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads, who in turn will make alternative arrangements intimating the same to the High Court.
4. The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

*A. Shankar Nagesh*  
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the **Registrars and District Judge (Enquiries)** High Court of A.P., Hyderabad (for placing before the Registrars for information)

4. **The Director, A.P. Judicial Academy, Secunderabad (with a request to communicate the same to the officers who are undergoing basic training at Academy)**
5. The Central Project Co-Ordinator, High Court of Andhra Pradesh, Hyderabad.
6. The Accountant General, Andhra Pradesh, Hyderabad
7. The Secretary to Government, Law (L.A.& J-Cts.C) Dept., Hyderabad
8. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
9. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
10. The Director of Treasuries and Accounts, Hyderabad
11. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
12. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
13. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada
14. The Chief Judge, City Civil Court, Hyderabad
15. The Chief Judge, City Small Causes Court, Hyderabad
  
16. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
17. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
18. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Anantapur, Chittoor, Cuddapah, Kakinada, Guntur, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
19. The President, Andhra Pradesh State Judicial Officers Association (Sri P.Muthyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)
20. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
21. The Pay and Accounts Officer, Hyderabad.
22. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Anantapur, Chittoor, Cuddapah, Kakinada, Guntur, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
23. **THE SECTION OFFICERS:-**  
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  6. THE ANDHRA JYOTHI. HYDERABAD.
  7. THE SIASAT, HYDERABAD

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8. THE JANATHA DAILY, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony,  
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